

KOTAK SHOP SECURE ENDORSEMENT / EXTENSION WORDINGS

SECTION II - BUSINESS INTERRUPTION (FIRE)

CLAIMS PREPARATION COST

Attached to and forming part of the Policy No

In consideration of the payment by the Insured to the Company of additional premium, it is hereby agreed that, subject to the conditions of the Policy, and notwithstanding anything contained herein to the contrary, the insurance by this Policy extends to include costs reasonably incurred by the Insured in producing and certifying any particulars or details in support of any claim as may be required by the Company in accordance with the terms and conditions of the Policy.

Limit is as specified in the Schedule.

The claim under this head is payable only subject to prior approval, from the Insurer.

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